

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE MINISTRY OF FINANCE.

NEW DELHI, DATED 17.10.1979

NOTIFICATION
INCOME TAX

No.3034(F.No.203/103/79-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause(ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income Tax Rules 1962 under the category 'College' in the area of other natural or applied sciences, subject to the following conditions:

scientific research
in the field of
natural or applied

- (i) that the Regional Engineering College, Rourkela will maintain a separate account of the sums received by it for/sciences(other than agriculture/animal husbandry/fisheries & medicines).
- (ii) That the said college will furnish the annual return of its Scientific Research Activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

Regional Engineering College, Rourkela (Orissa)

This notification is effective for a period of three years from 20.7.1979 to 19.7.1982.

Sd/-

(J.P.SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection(Income-tax & Audit)/Investigation/Research & Statistics/Publication & Public Relations, New Delhi.
3. Directorate of D&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their D.M.No.1/205/79-RA dated 19.9.1979.
5. The Principal, Regional Engineering College, Rourkela-769008 (Orissa) with reference to his letter No.RECR/Aca-24/11259 dt. 12.7.1979.
6. Comptroller & Auditor General of India., (20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi(5 copies).

Sd/-

(J.P.SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

A-ASSISTANT DIRECTOR OF INSPECTION
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